

(c) whether any study has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) Yes, Sir.

(b) X-ray radiation within prescribed limit is not harmful to human body.

(c) and (d) The biological effect of ionizing radiation, including X-rays, has been well documented by many authorities, including WHO. For diagnostic purposes, doses of X-rays are within safe limits: an exposure up to 2.0 rems per year for the whole body is considered safe.

(e) The Radiation Protection Rules, issued under the Atomic Energy Act, 1962, specify a safety code for medical diagnostic X-ray equipment.

[*Translation*]

#### **Guest Houses in Delhi**

3468. SHRI CHHEDI PASWAN :  
SHRI RAM KRIPAL YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received any complaints regarding violation of rules and regulations for granting licences for opening of guest houses in Delhi during the current year;

(b) if so, the details thereof;

(c) the action taken against the erring officials; and

(d) the number of guest houses given licences during each of the last three years and current year so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) The Government of National Capital Territory of Delhi has reported that they have not received any such complaint.

(b) Does not arise.

(c) Not applicable in view of (a) and (b) above.

(d) The number of Guest houses given licences year-wise during the last 3 years are as under :-

1991	1992	1993	1994 (upto 10.8.94)
67	33	18	11

#### **Irrigation Projects**

3469. SHRI TEJSINGHRAO BHONSLE : Will the Minister of WATER RESOURCES be pleased to state :

(a) the total funds allocated by the Union Government to Maharashtra for the on-going irrigation projects during 1994-95;

(b) the amount out of it released upto June 30, 1994;

(c) whether the Government of Maharashtra has requested the Union

Government for additional funds for these projects; and

(d) if so, the steps taken or proposed to be taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) The Planning Commission has approved an outlay of Rs. 618.09 crores for ongoing major and medium irrigation projects in Maharashtra for the Annual Plan 1994-95.

(b) The Central Government releases loans and grants to the State Government enbloc not tied to any sector or project. Projectwise allocation and releases are made by the State Government.

(c) The Government of Maharashtra has not requested for additional funds for ongoing projects.

(d) Does not arise.

[English]

### Production of Newsprint

3470. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the production and requirement of newsprint in the country at present;

(b) whether the imported newsprint is being used more than the indigenous newsprint;

(c) if so, the reasons therefor; and

(d) the steps taken to use the indigenous newsprint to the maximum ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (c) A quantity of about 3.61 lakh MTs of newsprint was produced in the country during 1993-94 against an estimated demand of 5.94 lakh MTs. The comparative figures of consumption of imported and indigenous newsprint are not available.

(d) With a view to maximise the consumption of indigenous newsprint, the newsprint import policy provides that newspapers having annual entitlement of more than 200 MTs of newsprint can import 1 tonne of newsprint only against a purchase of 2 tonnes of indigenous newsprint.

### Water Logging

3471. SHRI S.M. LALJAN BASHA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is acute water logging in ayacuts and major irrigation projects;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government propose to incorporate innovative designs to prevent water logging in arable land;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard so far ?